

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 14th March, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 01/2019 (CZ) (I.A. No. 08/2019) WITH	Sunil Kumar Jain Vs. Rajasthan State Environment Impact Assessment Authority & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Appellant
2.	Appeal No. 02/2019 (CZ) (I.A. No. 09/2019)	Mukesh Sethi Vs. Rajasthan State Environment Impact Assessment Authority & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Appellant
3.	Original Application No. 44/2018 (CZ) (M.A. No. 126/2018 & I.A. No. 16/2019)	Pradeep Hinduja Vs. The Principal Secretary, Govt. of Madhya Pradesh & Ors.	Dalal Associates, Advs. for Applicant
AFTER NOTICE			
4.	Original Application No. 5/2018 (CZ)	Irfan Khan Vs. State of Madhya Pradesh & Ors.	Mr. Sambhav Sogani, Adv. for Applicant
FOR HEARING			
5.	Original Application No. 95/2017 (CZ) (M.A. No. 392/2017)	Shiv Lal Salvi & Ors. Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1 Mr. Nilava Bandhyopadhyaya & Mr. Tushar Roy, Advs. for R-2 Mr. Sandeep Singh, Adv. for CG State Mr. Siddharth Chauhan, Adv.
6.	Original Application No. 594/2017 (Earlier O.A.No.95/2015(CZ)) WITH	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Apoorv Kurup, Adv. for R-6 & 7
7.	Original Application No. 595/2017 (Earlier O.A.No.36/2015(CZ)) WITH	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajkumar, Adv. for CPCB Mr. Rajul Shrivastav, Adv. for R-4 Mr. Siddharth Singh, Adv.

8.	Original Application No. 455/2018 (Earlier O.A. No. 124/2014 (CZ)) WITH	Ajay Dubey Vs. State of Chhattisgarh & Anr.	Mr. Rajesh Chand, Adv. for Applicant Mr. Siddharth Chauhan, Adv.
9.	Original Application No. 122/2015 (CZ) WITH	Anhad Mishra Vs. Union of India & Ors.	Mr. Vineet Singh, Adv. for Applicant
10.	M.A. No. 563/2016 & M.A. No. 114/2017 IN Appeal No. 42/2015 (CZ) WITH	Chhattisgarh State Power Generation Co. Ltd. Vs. CG Environment Conservation Board & Ors.	Mr. Apoorv Kurup & Mr. Shantanoo Saxena, Advs. for Appellant
11.	Original Application No. 29/2015 (CZ)	Titksha Social Organisation Vs. Union of India & Ors.	Mr. Sanjay Kumar, Adv. for Applicant

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